

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 62 of 2020**

**IN THE MATTER OF:**

**Neel Shailesh Parikh**

**....Appellant**

**Versus**

**Spider Prints Pvt. Ltd. & Anr.**

**....Respondents**

**Present:**

**For Appellant: Mr. Anil Airi, Sr. Advocate with Mr. Mayank Kumar and Mr. Shambhu Chaturvedi, Advocates**

**For Respondents: Mr. Surjan Singh Shekhawat, Advocate for R-1.  
Mr. Santhosh Krishnan and Mr. Sonam Anand,  
Advocates for R-2.**

**ORDER**

**05.03.2020:** Due to paucity of time this matter could not be taken up.  
Post this Appeal 'For Admission (Fresh Case)' on **12<sup>th</sup> March, 2020.**

[Justice Bansi Lal Bhat]  
Member (Judicial)

[Justice Venugopal M.]  
Member (Judicial)

[V. P. Singh]  
Member (Technical)

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